

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 2950
ANSWERED ON 18/03/2025**

NEW RURAL ROADS OF UP UNDER PMGSY

2950. SHRI ASHOK KUMAR RAWAT:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government has received any proposal to construct new rural roads for Uttar Pradesh (UP) under Pradhan Mantri Gram Sadak Yojana (PMGSY), district-wise;**
- (b) if so, the details thereof, district-wise;**
- (c) whether the said work are pending in some rural roads; and**
- (d) if so, the details thereof?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI KAMLESH PASWAN)**

(a) to (d): The State of Uttar Pradesh has been sanctioned the full entitlement of roads and bridges under Pradhan Mantri Gram Sadak Yojana (PMGSY) phase-I, II and III. Since the inception of PMGSY in the year 2000, a total of 77,403 Km of road length has been sanctioned to the State of UP and out of this, 74,985 Km road length has been completed by the State as on date.

The State has submitted a fresh proposal for sanction of 7 roads covering a length of 46.8 km and 1 LSB, against the road works dropped out of the previously sanctioned PMGSY-III works.

District-wise details are given as under:

District	Number of roads	Length (Km)
Deoria	01	8.2
Fatehpur	01	6.275
Gorakhpur	04	27.02
Lucknow	01	5.35
Total	07	46.845
District	Number of LSB	Length (m)
Lakhimpur- Kherii	01	60

Further, a new vertical named PMGSY-IV has been launched on 11th September, 2024 with a focus on providing all-weather connectivity to unconnected habitations of 500+ population in plain areas and 250 + population in NE and Hill States/UTs, special category areas (Tribal Schedule-V, Aspirational Districts/Blocks, Desert Areas) and 100+ in Left Wing Extremism (LWE) affected districts as per Census 2011. The scheme will be implemented from 2024-25 to 2028-29 with a total outlay of Rs. 70,125 crore with a target to provide connectivity to 25,000 unconnected habitations. The Central Government is working in close coordination with the States to facilitate submission of proposals under the scheme.
